

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH
Statement showing Category-wise Institution, Disposal and Pendency of main
cases for the month of AUGUST 2020

Description of Cases	Opening Balance of the month	Total Institution during the month	Total Disposal during the month	Closing Balance of the month
CIVIL CASES				
Regular First Appeal	28955	78	0	29033
Execution First Appeal	42	0	0	42
Regular Second Appeal	51726	28	10	51744
Execution Second Appeal	387	3	0	390
First Appeal from Order (MACT)	45087	7	29	45065
First Appeal from Order (Misc)	6965	41	8	6998
First Appeal from Order (Matrimonial)	1913	4	1	1916
Petition U/S 24 of HMA	0	0	0	0
Second Appeal from Order	300	1	0	301
Civil Revision	14044	93	45	14092
Civil Writ Petition	73369	2120	1297	74192
Letters Patent Appeal	3783	76	27	3832
Election Petitions	27	0	0	27
Recreminatory	1	0	0	1
Application in Election Petition	28	0	0	28
Probate	4	0	0	4
Matrimonial Reference	0	0	0	0
Income Tax Cases	1	0	0	1
Income Tax Appeals	1181	0	9	1172
Sales Tax Reference	2	0	0	2
Sales Tax Cases	0	0	0	0
Sales Tax Appeal	24	0	0	24
Wealth Tax Cases	0	0	0	0
Wealth Tax Appeal	3	0	0	3
Gift Tax Cases	0	0	0	0
Gift Tax Appeal	11	0	0	11
Estate Duty Cases	0	0	0	0
Central Custom Excise Salt/ Custom Appeals	39	0	0	39
Central Excise Cases	0	0	0	0
Central Excise Act	74	0	1	73
Interest Tax Appeals	0	0	0	0
Vat Appeals	420	1	0	421
General Vat Reference	0	0	0	0

Vat Revisions	5	0	0	5
Vat Case	0	0	0	0
Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference	36	0	0	36
Civil Reference	5	0	0	5
Civil Original	15	0	0	15
Civil Contempts	4163	264	135	4292
Contempt Appeal Civil Petition	18	1	1	18
Arbitration Cases	407	22	1	428
Execution Liquidation	0	0	0	0
Company Appeals	39	0	0	39
Company Petitions	245	0	1	244
X-Objection	1945	0	1	1944
Transfer Application	562	35	7	590
Review Applications	551	18	20	549
Civil Suit - Original Side	1	0	0	1
Total of Civil Cases	236378	2792	1593	237577

CRIMINAL CASES

Criminal Appeal - DB	13333	13	10	13336
Criminal Appeal - DB Acquital	1847	0	0	1847
Criminal Appeal - SB	45349	76	12	45413
Criminal Appeal - SB Acquital	980	0	0	980
Criminal Revision	15611	65	51	15625
Criminal Revision (Family)	1566	5	2	1569
Criminal Writ	1306	1133	1049	1390
Murder Reference	8	1	0	9
Contempt Appeals (Criminal)	119	0	0	119
Criminal Main Misc	39439	4214	3714	39939
Criminal-Complaint-OJ	0	0	0	0
Pet. U/s 378 (3&4)	10292	2	0	10294
Criminal Reference	2	0	0	2
PMLA-APPL	1	0	0	1
Total of Criminal Cases	129853	5509	4838	130524
Total of Main Cases (Civil & Criminal)	366231	8301	6431	368101

Institution includes 2 cases of remand back and restored cases.